

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

13. IA 3429/2024 In C.P. (IB)/1336(MB)2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2024**

**NAME OF THE PARTIES: - IA 3429/2024 Dushyant C Dave**

V/s

**Ramanand Steel Ltd**

**IN THE MATTER OF**

**Punjab National Bank**

V/s

**Ramanand Steel Limited**

**Section: 7 of Insolvency and Bankruptcy Code, 2016**

---

**ORDER**

**IA.No.3429/2024: -**

**Presence: -**

Adv. Bishal Agarwal -

.... Applicant/Liquidator.

None Present

.....Respondent.

Counsel for the applicant seeks time to place on record the vakalatnama.  
Let the same be done well before the next date of hearing. List this matter on  
**21.08.2024.**

Sd/-

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

Sd/-

**KULDIP KUMAR KAREER**  
**Member (Judicial)**